

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Piraml Capital & Housing Finance Ltd.
Vs
Pristine Promoters Pvt. Ltd.

MAIN PETITION NUMBER : CP(IB)/111(CHE)/2022
(IA/MA) APPLICATION NUMBERS

IA(IBC)/1023(CHE)/2024

ORDER

Present: Shri. Prakul Thadi, Liquidator in person.

This application has been filed to take on record the 3rd Progress Report for the quarter ended 31.03.2024 along with proof of payment of court fee and e-filing receipt.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs